

Bringing vegetables, fruits and flowers under PMFBY

†1291. SHRI RAKESH SINHA: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether perishable produces like vegetables, fruits and flowers are covered under Pradhan Mantri Fasal Bima Yojana (PMFBY);

(b) whether vegetable production will be brought under the Minimum Support Price (MSP) category as vegetable prices drop to one rupee, two rupees or three rupees and farmers do not get even their production cost; and

(c) whether Government has any plan in this regard so that small farmers can get relief?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) The Pradhan Mantri Fasal Bima Yojana (PMFBY) provides coverage to all those crops for which the past yield data based on Crop Cutting Experiments (CCEs) is available, and the State Government has the capacity to conduct requisite number of CCEs at insurance unit area level and the crop is grown in sufficiently large area. However, vegetables and fruits can also be covered under the Restructured Weather Based Crop Insurance Scheme (RWBCIS). Crops and areas under RWBCIS are notified by the concerned State Government and some of the fruit crops like mango, apple, citrus fruits and vegetable like tomato, potato, brinjal, lady finger, chilli etc. are already notified by some of the States.

(b) and (c) To protect the growers of perishable agricultural/horticultural commodities which are not covered under Price Support Scheme (PSS) from making distress sale of these commodities in the event of a bumper crop during peak arrival period when the prices tend to fall below economic levels. Department of Agriculture, Cooperation and Farmers Welfare is implementing Market Intervention Scheme (MIS) for procurement of these commodities.

Insurance claims under PMFBY

1292. SHRI SANJAY SINGH: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether it is a fact that Pradhan Mantri Fasal Bima Yojana (PMFBY) was launched in 2016 to provide timely insurance and premium subsidy to the farmers for their produce and insurance claims for crop failures;

† Original notice of the question was received in Hindi.

(b) if so, the details of the number of farmers and the amount of insurance claimed under the scheme in the last two years, year-wise; and

(c) the details of the insurance companies registered under the PMFBY and the claims given by each of them, company-wise and year-wise since 2016?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) to (c) Yes Sir. Pradhan Mantri Fasal Bima Yojana (PMFBY) was launched from Kharif 2016 season to provide financial support to farmers suffering crop loss/damage due to natural calamities/adverse weather conditions, to stabilize the income of farmers. Under PMFBY, comprehensive risk insurance covering risks from Prevented Sowing to Post Harvest Losses is provided to cover yield losses due to non-preventable risks at very low premium rates with maximum support/subsidy from Government. Year-wise details of Claims Paid by insurance companies and number of farmers benefitted are given below:—

Year	Claims Paid (₹ crore)	No. of Farmers Benefitted (in lakh)
2016-17	16139.58	304.98
Kharif 2017	16772.44	136.98

At present, total 18 companies, which includes all the 5 Public Sector General Insurance Companies and 13 Private Sector General Insurance Companies, have been empanelled for implementation of Pradhan Mantri Fasal Bima Yojana (PMFBY) in the country. A list of empanelled companies is given in Statement-I (*See below*). Company wise and year-wise details of claims paid since inception in Kharif 2016 till Kharif 2017 are given in Statement-II.

Statement-I

*List of Insurance Companies empanelled for implementation of
Pradhan Mantri Fasal Bima Yojana (PMFBY)*

PUBLIC SECTOR INSURANCE COMPANIES

1. Agriculture Insurance Company of India Ltd.
2. National Insurance Company Ltd.
3. New India Assurance Company Ltd.
4. Oriental Insurance Company Ltd.
5. United India Insurance Company Ltd.

PRIVATE SECTOR INSURANCE COMPANIES

6. Bajaj Allianz General Insurance Company Ltd.
7. Bharti AXA General Insurance Company Ltd.
8. Cholamandalam MS General Insurance Company Ltd.
9. Future Generali India Insurance Company Ltd.
10. HDFC-ERGO General Insurance Company Limited
11. ICICI-Lombard General Insurance Company Ltd.
12. IFFCO-Tokio General Insurance Company Ltd.
13. Reliance General Insurance Company Ltd.
14. SBI General Insurance Company Ltd.,
15. Shriram General Insurance Company Ltd.
16. Tata-AIG General Insurance Company Ltd
17. Universal Sompo General Insurance Company Ltd.
18. Royal Sundaram General Insurance Company Ltd.

Statement-II

*Company wise and year-wise details of claims paid since inception in
Kharif 2016 till Kharif 2017*

(₹ crore)

Sl.No.	Company	2016-17	Kharif 2017
1.	Agriculture Insurance Company of India Ltd.	5,411.44	6,371.81
2.	Bharti AXA GIC Ltd.	-	88.31
3.	Bajaj Allianz	1,116.97	880.69
4.	Cholamandalam	141.95	506.14
5.	Future Generali	69.51	-
6.	HDFC Ergo	2,103.15	844.85
7.	ICICI Lombard	1,717.05	2,207.55
8.	IFFCO Tokio General Insurance	652.59	1,125.61
9.	National Insurance Co. Ltd.	69.01	1,424.39
10.	New India Assurance Co. Ltd.	1,451.16	522.00
11.	Oriental Insurance Co. Ltd.	2.55	395.41
12.	Royalsundaram General Insurance Co. Ltd.	-	0.52

Sl.No.	Company	2016-17	Kharif 2017
13.	Reliance General Insurance	433.73	673.39
14.	SBI General Insurance	84.72	325.56
15.	Shriram General Insurance	203.36	-
16.	TATA AIG	514.88	526.21
17.	United India Insurance	1,490.07	651.46
18.	Universal Sompo General Insurance	677.43	228.53
GRAND TOTAL		16,139.58	16,772.42

Subsidies given by insurance companies under PMFBY

1293. SHRI SANJAY SINGH: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether United India Insurance company has given claims worth ₹ 1406 crore only to farmers against its total premium amount of ₹ 19314 crore;

(b) whether Agriculture Insurance Company of India has given claims worth ₹ 12707 crore to farmers against its total premium amount of ₹ 21136 crore;

(c) if so, the detailed account of the premium subsidy claimed and given by all associated insurance companies during last two years, year-wise; and

(d) the detailed account of the total amount of subsidies left with the companies during last two years, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) to (d) No Sir. The details of the premium collected and claims paid by United India Insurance Company Limited and Agriculture Insurance Company of India Ltd. Under Pradhan Mantri Fasal Bima Yojana since inception of scheme in Kharif 2016 till Kharif 2017 is given below:—

Name of the Insurance Company	Gross Premium Collected	Farmers' share in Gross Premium	Claims Paid
United India Insurance Company Ltd.	3099.18	378.25	2141.53
Agriculture Insurance Company of India Ltd.	14219.28	2498.99	11783.25